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Cr1.A.No. 918 OF 1998
ITEM No.101(PH)

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 918/1998

STATE OF HARYANA

Appellant(s)

VERSUS

JARNAIL SINGH & ORS.
(With office report)

Respondent (s)

Date : 21/04/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. D.P.Singh, Adv.
Mr. V.K.Garg, Adv.
Ms. Avneet Toor, Adv.
Mr. Manu Sharma, Adv.

For Respondent (s)Mr. R.K.Talwar, Adv.
Mr. Amit Talwar, Adv.
Mr. Y.P.Dhingra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded. Judgment reserved.

(Shashi Sareen) (Prem Parkash)
Court Master Court Master